

HARYANA VIDHAN SABHA

XI SESSION

BULLETIN NO. 1

Friday the 6th February, 2009

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday the 6th February, 2009 from 2.55 P.M. to 6.20 P.M.).

I GOVERNOR'S ADDRESS

The Speaker in pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, reported that the Governor was pleased to address the Haryana Legislative Assembly at 2.00 P.M. on the 6th February, 2009, under Article 176 (I) of the Constitution.

(A copy of the Address was laid on the Table of the House.)

II OBITUARY REFFERENCES

The Parliamentary Affairs Minister made references to the deaths of the late:

1. Dr. R. Venkataraman, former President of India.
2. Shri Vishwanath Pratap Singh, former Prime Minister of India.
3. Ch. Ranbir Singh, former Minister of Haryana.
4. Shri Tayyab Hussain, former Minister of Haryana.
5. Shri Kapoor Chand Sharma, former Minister of State, Haryana.
6. Shri Manphool Singh, former Member of Haryana Legislative Assembly.
7. Freedom Fighters of Haryana.
8. Martyrs of Haryana.
9. Bomb blasts at Delhi, Maharashtra, Gujarat, Assam, Tripura and Manipur.
10. Chamunda Devi Temple Tragedy.
11. Terrorist Attack in Mumbai.
12. Common. .

The Parliamentary Affairs Minister also added the names of Choudhry Sukhbir Singh S/o Choudhry Lahari Singh, former MLA and uncle of Shri Jitender Singh Malik M.L.A., from District Sonapat and Shri M. M. Dikshit, father-in-law of Shri K. L. Sharma M. L. A. in the above said list

and spoke for 32 minutes.

Finance Minister, Education Minister, Health Minister and Irrigation Minister, spoke for 36, 11, 6 and 6 minutes respectively.

S/shri/Smt. Phool Chand Mulana, S. S. Surjewala, Parsanni Devi, Dharam Bir, Karan Singh Dalal Shadi Lal Batra, Members from the Treasury Benches, spoke for 16, 10, 8, 8, 15 and 8 minutes respectively.

Shri Ram Kumar Gautam, a member from the Bhartiya Janata Party, spoke for 23 minutes.

The Speaker informed the House that he has also received requests from S/shri/Smt. Azad Mohd. Hon'ble Deputy Speaker, Satvinder Singh Rana, Subhash Chaudhary, Radhey Shyam Sharma, Naresh Yadav, Chhattarpal Singh, D. K. Bansal, Geeta Bhukkal, Anita Yadav, Bachan Singh Arya, Nirpender Singh Sangwan, Shiv Shankar Bhardwaj, Sher Singh, Harsh Kumar, Randhir Singh, Udai Bhan, Tejender Pal Singh Mann, Nirmal Singh, Sukhbir Singh Farmana, Naresh Sharma, Dan Singh, K. L. Sharma, Dharamvir Singh, Savitri Jindal, Minister of State for Revenue, Jagbir Singh Malik, Amir Chand Makkar and Meena Manadal, Minister of State for Archaeology and Museum to speak on the obituary references to pay homage to late Ch. Ranbir Singh last surviving Member of the Constituent Assembly of India, former Minister of Joint Punjab and Haryana State and great freedom fighter but due to the paucity of time, it would not be possible to deliver to pay the condolence speech by all these Members. The Speaker, however, observed that the written communication in respect of obituary references sent by the Hon'ble Members will placed on record were also included in the above said list.

The Speaker also informed that in addition to these member, if any other member was willing to associate himself with the sentiments expressed by other members in the august House, he can also give his written condolence message to pay homage to late Ch. Ranbir Singh last surviving Member of the Constituent Assembly of India, former Minister of Joint Punjab and Haryana State and great freedom fighter.

The Speaker associated himself with the sentiments expressed in the House and spoke for 15 minutes.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

III ADJOURNMENT OF SITTING

On a suggestion made by the Power Minister and agreed to by the House, the Speaker, with the sense of the House, and keeping in view the feelings expressed by the Members in the House, adjourned the sitting of the House for the day as a mark of respect to the memory of late Ch. Ranbir Singh last surviving Member of the Constituent Assembly of India, former Minister of Joint Punjab and Haryana State and great freedom

fighter and announced that the business in the list of the business for today will be taken up on Tuesday, the 10th February, 2009.

The Sabha then adjourned till 2.00 P.M. on Tuesday, the 10th February, 2009.

CHANDIGARH

DATED 6TH February, 2009

SUMIT KUMAR

SECRETARY.